

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/6(CHE)/2024
NAME OF THE PETITIONER : Dr.P.Rajagopalan
NAME OF THE RESPONDENT(S) : M/s Aides Electronics Pvt.Ltd & 2 Ors
UNDER SECTION : Sec 241, 242,243&244 of CA, 2013 & Rule
82&83 of NCLT,2016

ORDER

Ld. Counsel for the Applicant is present. Ld. Counsel Ms. Lalitha for Respondents 1 to 3.

List the matter for hearing on **19.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk